National Company Law Tribunal

Allahabad Bench

CPNO. 381 ALD 12017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.08.2017

NAME OF THE COMPANIES ACT: U/S. 59 of the Companies at 4 of 2013

SI. N	IO. Name	Designation	Representation	Signature
<u>1.</u>	Shambhu Chopra	Advocate	1. Coram	Shops
<u>2.</u>	Shambhu Choppa Cwpai ven.	Adw	Dhawanh	Großen V.
	Brachout Vorrellan	Adn.	R-2	Parton
4-	Manoj Ohuniyar boxy of Mr. syed Fahim Ahm	Adv.	R - 3	Maniet

CP No. 38/ALD/2017

Parties are represented by their respective counsel. The cost imposed is paid through cheque to the petitioner counsel. Advocate Shri Shambhu Chopra files reply/counter affidavit on behalf of Respondent No.1 in the Main Company. A copy thereof is provided to the petitioner counsel. Advocate, Prashant Burdhan further files Vakalatnama on behalf of the Respondent No.2. He also files his counter affidavit to the main company petition as well as reply to the Interlocutory application. The case is now fixed for argument.

The matter be listed on 19th September, 2017.

Date: 28.08.2017 Shri H

Shri H.P. Chaturvedi (Member (Judicial)

Typed by P.K.Jyoti